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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 8852/2023 & CM APPL. 33465/2023

ANIL PARIHARPetitioner

Through: Mr Himanshu Gautam and Ms. Niharika Punn, Advs.

versus

UNION OF INDIA & ORS.

....Respondents

Through: Ms. Arunima Dwivedi, CGSC with Ms. Mansi Singh, Ms. Monalisa Padan and Mr. Sanyam Bhardwaj, Advocates.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 22.09.2025

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C. HARI SHANKAR, J.

- 1. Mr. Himanshu Gautam, learned Counsel for the petitioner seeks leave to withdraw this writ petition as he submits that a punishment order has been passed and the petition has become infructuous.
- **2.** Accordingly, the petition is dismissed as withdrawn. Pending application stands disposed of.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

SEPTEMBER 22, 2025/pa